

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-311**  
IB-488/ND/2020

**IN THE MATTER OF:**

Swift Mail Communication Ltd

....Applicant

**Vs**

Rural Broadband Pvt Ltd

....Respondent

**SECTION**

U/s 9 of IBC Code, 2016

Order delivered on 18.03.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

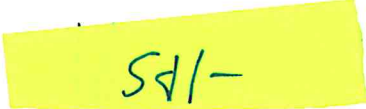
**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Matter has been adjourned to 20.04.2020.

  
**(K.K. VOHRA)**  
**MEMBER (T)**

  
**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**